

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 16.08.2019 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|--|------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 219 of 2019 | Committee of Creditors of Amtek Auto Ltd through Corporation bank. Vs. Dinkar T.Venkatasubramanian & Ors. With | Charu Bansal | Sumant Batra-RP, K. Datta, Sumesh Dhawan, Gyanendra Kumar |
| 2. | Comp. App. (AT) (Ins) No. 442 of 2019 | Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian & Anr. With | Prachi Johri | Misha-CoC Sumant Batra-RP |
| 3. | Comp. App. (AT) (Ins) No. 443 of 2019 | Liberty House Group Pte Ltd. Vs. The Committee of Creditor of Amtek Auto Ltd & Anr. | Prachi Johri | Misha-CoC Sumant Batra-RP |

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|---|------------------------|-------------------------|
| 1. | Comp. App. (AT) (Ins) No. 226 of 2018 | Neeraj Saluja & Anr. Vs. State Bank of India With | Henna George | Anup Rawat |
| 2. | Comp. App. (AT) (Ins) No. 227 of 2018 | Neeraj Saluja & Anr. Vs. State Bank of India | Arvind Kumar | Anup Rawat |
| 3. | Comp. App. (AT) (Ins) No. 788 of 2019 | DBS Bank Ltd, Singapore. Vs. Shailendra Ajmera & Anr. | Anindita Roychowdhury | Raunak Dhillon |

For Admission (Fresh Cases)

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|----|---------------------------------------|--|-----------------|--|
| 4. | Comp. App. (AT) (Ins) No. 793 of 2019 | Baba Jagta Shuttering Store. Vs. PND Infrastructure Pvt Ltd & Anr. | Sumit Gaur | |
| 5. | Comp. App. (AT) (Ins) No. 824 of 2019 | Voyages Booth. Vs. HWT Travels Pvt Ltd. | Rajan Chaudhary | |

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|----|---|---|--------------|-------------|
| 6. | Comp. App. (AT) (Ins) No. 825 of 2019 | Sai Ramakrishna Karuturi Vs. Axis Bank Ltd. & Anr. | Neeha Nagpal | |
| 7. | Competition. App. (AT) No. 26 of 2019 | Kanhaiya Singhal. Vs. Indiabulls Housing Finance Ltd & Ors. | Ajay Kumar | Mehul Parti |

For Admission (After Notice)

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|-----|---|--|---------------------------|--|
| 8. | Comp. App. (AT) (Ins) No. 356 of 2019 | Axis Bank Ltd. Vs. Sixth Dimension Project Solution Ltd | Sanjeev Pathak | Vikas Malhotra Udita Singh-R2 S. Gopalakrishnan- IRP |
| 9. | Comp. App. (AT) (Ins) No. 513 of 2019 | Bannari Amman Spinning Mills Ltd. Vs. My Choice Knit & Apparels Pvt. Ltd. | Nandini Sharma | Shivam Narang |
| 10. | Comp. App. (AT) (Ins) No. 535 of 2019 | Prayag Polytech Pvt Ltd. Vs. Hind Tradex Ltd. | Vipul Ganda | Anup Kumar Mishra |
| 11. | Comp. App. (AT) (Ins) No. 554 of 2019 | Industrial engineering Co. Vs. Merchem Ltd & Anr. | Dharita Purvish Malkan | K.V. Balakrishnan |
| 12. | Comp. App. (AT) (Ins) No. 306 of 2019 | Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd & Ors. With | Kartik Malhotra | K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3 |
| 13. | Comp. App. (AT) (Ins) No. 307 of 2019 | Merchem (India) Pvt Ltd & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd & Ors. With | S.Santanam Swaminadhan | K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3 |
| 14. | Comp. App. (AT) (Ins) No. 315 of 2019 | P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd & Ors. | Sumit Kumar Chauhan | K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3 |
| 15. | Comp. App. (AT) No.173 of 2019 | Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors. With | Arunima Kedia | |
| 16. | Comp. App. (AT) No. 174 of 2019 | Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors. | Arunima Kedia | |

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|--|-------------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 194 of 2018 | IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. &Ors. With | Milan Singh Negi | KunalKohli (R1) Anusuya Salwan - R3 |
| 2. | Comp. App. (AT) (Ins) No. 225 of 2018 | Bank of Baroda &Anr. Vs. MBL Infrastructures Ltd & Ors. With | SurabhiKhattar | KunalKohli (R1) Sanjeev Ahuja-R2 Anusuya Salwan - R3 |
| 3. | Comp. App. (AT) (Ins) No. 235 of 2018 | Bank of India Vs. MBL Infrastructures Ltd. & Ors. With | V. Seshagiri | Kunal Kohli-R2 Anusuya Salwan - R3 |
| 4. | Comp. App. (AT) (Ins) No. 268 of 2019 | State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr. | Sanjay Kapur | Anusuya Salwan |

For Hearing

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|-----------|---|---|--------------------|-----------------------|
| 5. | Competition Appeal (AT) No. 05 of 2018 Part Heard | Karnataka Power Corporation Ltd. Vs. CCI &Anr. | AchyuthAjith Kumar | Anurag Mathur (R2) |
| 6. | Comp. App (AT) No. 175 of 2017 | Axis Nirman and Industries Ltd &Anr Vs. Hotel BirsaPvt Ltd &ors | Purti Marwaha | Krishanu Ray |
| 7. | Comp. App (AT) No. 102 of 2018 | Shirish Deepak Kulkarni Vs. Union of India | Sukriti Jaggi | Sanjay Shorey |

Note: The Court will rise at 03:00 PM.

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By Order

**-sd/-
Registrar**